

ITEM NO.102

COURT NO.6

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 556/2009

SAHIB SINGH

Appellant(s)

VERSUS

THE STATE OF PUNJAB

Respondent(s)

Date : 31-07-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Saksham Maheshwari, Adv.
Mr. Jagjit Singh Chhabra, AOR

For Respondent(s) Ms. Jaspreet Gogia, AOR

UPON hearing the counsel the Court made the following
O R D E R

In terms of the signed non-reportable judgment, the appeal is
dismissed.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)
COURT MASTER

(NISHA TRIPATHI)
BRANCH OFFICER

(Signed non-reportable judgment is placed on the file)